

costing about Rs. 27 38 crores for the Development of National Highways in the State of Orissa were taken up during the Sixth Five Year plan. Of these, 75 works have since been completed and the remaining 91 works are in various stages of progress.

#### Scheme of Licencing Travel Agents

5854. DR. G.S. RAJHANS :

SHRI SANAT KUMAR  
MANDAL :

SHRI RAM SAMUJHAWAN:

Will the Minister of RAILWAYS be pleased to state :

(a) whether the Supreme Court has recently directly directed the Railways to implement a scheme of licencing travel agents in the major cities in the country ;

(b) if so, the details thereof and whether his Ministry has taken any final decision to implement the said scheme, and

(c) to what extent the new scheme will provide better facilities to the railway travellers and will also avoid the mismanagement and malfunctioning by travel agents ?

THE MINISTER OF RAILWAYS  
(SHRI BANSI LAL) : (a) Yes, Sir.

(b) The Supreme Court judgement incorporating the "Rules for the Authorisation of Rail Travellers' Service Agents" has been received in this Ministry on 29.4.85. The scheme forming part of the judgement of the Supreme Court is incomplete and an application for clarifications is being filed in this regard. The scheme will be implemented on receipt of the clarifications.

(c) The scheme is intended to enable second class passengers to obtain services of authorised Travellers' Service Agents on payment of service charges fixed by Supreme Court to secure their journey tickets and reservations and thus save their own time in tending to these jobs personally.

Certain safeguards have been provided in the scheme to prevent malfunctioning by the travel agents to be licenced under this scheme.

#### Electric Loco Shed at Vijayawada

5855. SHRI V. SOBHA-  
NADREESWARA RAO : Will the  
Minister of RAILWAYS be pleased to  
state :

(a) whether there is a proposal under consideration to set up Electric Loco-Shed at Vijayawada which is a very important Junction ;

(b) if so, the details thereof ; and

(c) the time by which this scheme is likely to be implemented ?

THE MINISTER OF RAILWAYS  
(SHRI BANSI LAL) : (a) There is already an electric loco shed at Vijayawada with a sanctioned capacity of 100 locomotives.

(b) and (c) Do not arise.

#### Group Insurance scheme of Kendriya Vidyalaya Sangathan vis-a-vis Insurance Schemes for Central Government Employees

5856. SHRI ANADI CHARAN  
DAS : Will the Minister of EDUCA-  
TION be pleased to state :

(a) whether the Group Insurance Scheme for Kendriya Vidyalaya Sangathan employees is based on the Group Insurance Scheme for Central Government employees ;

(b) if so, the reasons for the scheme coming into force for Kendriya Vidyalaya Sangathan employees w.e.f. 1 January, 1983 whereas for Central Government employees it become effective from January, 1982 ;

(c) whether the amounts of insurance cover for the four categories are of the order of Rs. 80,000/-, Rs. 40,000/-, Rs. 20,000/- and Rs. 10,000/- on Government of India side whereas the corres-